

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BDNCH
ALLAHABAD

Dated : This the 29th day of MARCH 2005

Original Application No. 285 of 2002

Hon'ble Mr. D.R. Tiwari, Member (A)
Hon'ble Mr. K.B.S. Rajan, Member (J)

Nagendra Kumar Chauhan, S/o Sri C.D. Chauhan
R/o Vill. & Post Shivpur (Datiwarh),
Distt: Ballia (UP).

...Applicant

By Adv : Sri R. Sahai

, V E R S U S

1. Commandant General Reserve Engineer Force
Centre,
Dighi Camp,
Pune 15 (Maharastra).
2. The Secretary, Border Road Development Board,
Room No. 418 B Wing Sewa Bhawan,
NEW DELHI.
3. Director General of Border Road Development,
Seema Sarak Bhawan Ring Road Delhi Cantt.
DELHI.
4. Recruitment Officer, Recruitment Centre 531
S.S and T.C., General Reserve Engineer Force
C/o 56, A.P.O.
Rishikesh (Uttranchal).

...Respondents

By Adv : Sri V.K. Pandey

O R D E R

By D.R. Tiwari, AM

Heard Sri R. Sahai learned counsel for the
applicant and Sri V.K. Pandey learned counsel for
the respondents.

2. Since General Reserve Engineer Force (GREF) is a
part of the Army~~ed~~ Force and this Tribunal cannot

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entertain it because it is not in the jurisdiction of this Tribunal.

3. Learned counsel for the applicant fairly conceded that it is not maintainable before this Tribunal.

4. The OA is dismissed as not maintainable before this Tribunal with liberty to the applicant to agitate his grievances before appropriate forum.



Member (J)



Member (A)

/pc/